

R.O.C.No.3030/2020/RG-B2



**DISTRICT JUDGE**  
**TRANSFER & POSTING**

**NOTIFICATION No. 106 / 2020**

Tmt. M.Meera Sumathi, District Judge of Tamil Nadu State Judicial Service, functioning as Special Judge, Special Court under TNPID Act Cases, Madurai, who has been deputed to the Puducherry Judicial Service to function as Judge, Family Court, Pondicherry in G.O.(D) No.294, Public (Special-A) Department, Government of Tamil Nadu, dated 03.09.2020 and appointed as such on deputation basis, in G.O.Ms.No.17/2020-LD, Law Department, Government of Puducherry, dated 07.09.2020 is transferred and posted on deputation as Judge, Family Court, Pondicherry, in the existing vacancy.

**HIGH COURT OF MADRAS.**  
**CHENNAI,**  
**DATED: 08.09.2020.**

**Sd/- C.Kumarappan,**  
**REGISTRAR GENERAL**